

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-129/2006/1161/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>th</sup> 13 February, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/681 dated 08.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 11.02.2023, till the morning of 13.02.2023.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

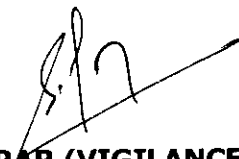
sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-129/2006/1162/A dated** , 13-02-2023

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**   
Rao